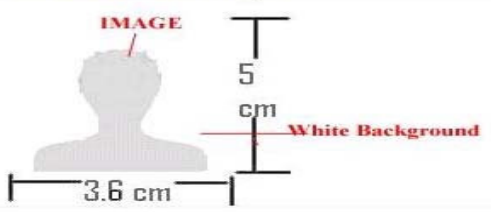



## HOW TO APPLY ONLINE

A. All eligible applicants shall visit the below mentioned websites to apply online application for the post of Civil Judge.

[www.karnatakajudiciary.kar.nic.in/recruitment.asp](http://www.karnatakajudiciary.kar.nic.in/recruitment.asp)

B. Click on “online Application” button as shown in shown in the screen below

Sl.no.	Notification No	Name of the post	Last Date	Status
1	CJR 1/2018	Recruitment for the post Civil Judges	01/03/2018	<b>online Application</b>
2	<b>Age Relaxation as per the Notification No. CJR 1/2018</b>			
	a). For SC/ST Max. 38 Years For others Max. 35 Years In case, Ex-servicemen Plus 3Years has given.			
	b).Inservice candidates (High Court/ Sub ordinate Court/ Dept. Prosecutions /Govt. Litigation). For SC/ST Max. 43 Years For others Max. 40 Years			
3	<b>Minimum Qualification</b>			
	1] X Std/S.S.L.C			
	2] XII Std/P.U.C			
	<b>Degree Qualification</b>			
	3] Law-3 Yrs OR 4] Law-5 Yrs			
4	<b>Pass Photo size image</b>		<b>Signature image</b>	
	 <p style="text-align: center;">IMAGE 5 cm 3.6 cm White Background</p>		 <p style="text-align: center;">Full Signature 7.5 cm 2.5 cm Full Sign with Black ball point pen</p>	
5	<b>List of the documents</b> All Marks cards, Caste Certificate, Reservation Certificate			
6	<b>For SBI Payment Portal</b> Note. Payment must pay on Register General, High Court of Karnataka with Application Number starting with HCK_____ (16 characters). Do not pay any other numbers, otherwise if you pay it should be rejected. <b>For Preliminary Examination:</b> SC/ST/Cat-I have to pay Rs 250/- (Rupees Two Hundred Fifty Only). <b>For others Rs 500/- (Rupees Five Hundred Only).</b>			
	<b>Note: POP-UPS Windows must be allowed in your browser settings.</b>			<b>Make Payment</b>
7	<b>Re-Print Application</b>		<b>Re-Print</b>	
8	<b>Payment Confirmation</b>		<b>Pay-Confirmation</b>	

Online Recruitment

Sl.no.	Notification No	Name of the post	Last Date	Status
1	CJR 1/2018	Recruitment for the post Civil Judges	01/03/2018	<b>online Application</b>
2	<b>Age Relaxation</b> General Merit GM, Candidates Age-Min. 18 Years To Max. 35 Years			

Before Clicking Online Application button, Ready with Digital/Scanned Colour PassPhoto and Signature Photographs in JPG format and Read Instructions Carefully.

C. Applicants shall read the “GENERAL INSTRUCTIONS” carefully before submitting the online application so as to avoid mistakes or rejection of application.

INSTRUCTIONS FOR FILLING ONLINE RECRUITMENT	
Fresh Application	
<b>GENERAL INSTRUCTIONS TO THE APPLICANT</b>	
1	Applicants shall read all the instructions carefully before submitting Online application, so as to avoid the mistakes/rejection.
2	The selection is through Competitive Examination (Preliminary Examination, Main Written Examination and Viva-voce). The candidates are advised to go through carefully the Karnataka Judicial Services (Recruitment) Rules, 2004 and Amendment Rules, 2011, 2015 and 2016 published in the Karnataka Gazette Part-IVA (Extraordinary) dated 09.09.2005, 11.07.2011, 12.03.2015 and 26.04.2016.
3	Candidates are advised to go through carefully the orders of the Government of Karnataka made under Articles 16(4) and 16(4A) of the Constitution and in particular, Order No.DPAR 08 SEHIMa 95 dated 20.06.1995 and other related Government orders are inforce as amended from time to time.
4	The applicants shall provide <b>Mobile Number and valid eMail ID (Both Compulsory)</b> , for communication, at relevant columns while submitting online application. The Authority is not responsible for non-receipt of SMS or EMAIL.
5	To avoid last minute rush, the Applicants are advised to submit the ONLINE applications well in advance. The website will accept the applications round the clock till 11.59 p.m. of 01.03.2018.
Last Dates:	
To register / submit online applications : <b>01.03.2018. Time-11.59 PM</b>	
For Online payment of fee through Net Banking / Credit / Debit : <b>05.03.2018.</b>	
To remit application fee through Challan form to SBI BANK : <b>05.03.2018 before closing of the working hours of bank.</b>	
6	The list of eligible candidates for Preliminary Examination/Main Written Examination/Viva Voce will be announced on High Court of Karnataka Website-www.karnatakajudiciary.kar.nic.in..
7	Intimation will be sent to the eligible candidates through SMS and Email provided. The list of eligible candidates for Preliminary Examination/Main Written Examination/Viva voce will also be notified on the High Court of Karnataka website: <a href="http://karnatakajudiciary.kar.nic.in/recruitment.asp">http://karnatakajudiciary.kar.nic.in/recruitment.asp</a> , for downloading the Admission Card/Call letter. Candidate must bring his/her Admission card at the time of appearing for the Preliminary and Main Written Examination and Call letter for Viva voce.
8	The candidates shall have to appear for the Preliminary and Main Written Examination and also for Viva-voce if called for, at their own expenses at the place and time decided and notified by the High Court of Karnataka.
9	The candidates shall produce the copy of Admission Card and Call letter while appearing for Preliminary and Main Written Examination and for Viva-voce for verification.
10	The candidates shall possess all Original Testimonials mentioned below at the time of submitting online Application and same shall be produced along with three sets of self-attested photo copies of the following while appearing for Viva voce for verification: a) Online submitted application. b) Enrolment Certificate. c) proof of Identity card issued by the Bar Council/Aadhar card / Driving Licence / Pan card . d) SSLC or equivalent certificate showing the date of birth. e) Degree and Law Degree Marks Cards and Convocation certificates. f) Caste certificates. g) Certificates for claiming any reservation. Creamy Layer certificate, in case the applicant belongs to General Merit and claiming reservation under Rural Category. h) Rural and Kannada Medium Certificates from 1st Standard to 10th Standard issued by concerned school and counter signed by B.E.O i) Certificate of release or discharge from military service, in case of Ex-servicemen. j) Two Character certificates, one from the Prindpal of the College or Institution in which the candidate last studied with study details and one from a respectable persons not related to the applicant but well acquainted with him/her (recently obtained). k) Two passport size photographs.
11	The candidate shall pay the appropriate Examination fee as mentioned in the Notification, either by mode of Online banking or through challan form as notified by the High Court of Karnataka. The fee shall be remitted at any Branch of the State Bank of India (SBI).
12	The candidate shall scan his/her latest passport size photograph with white back ground (having 5 cm of length X 3.6 cm of breadth with max. size 50 kb) and signature on white paper in black ball point pen (having 2.5cm of length X 7.5 cm of breadth with max. size 25kb) in jpg format and upload the same, while submitting the Online application.
13	The candidates shall not upload any other original or attested copies of the documents/certificates (except the above specified documents) at the stage of submitting the Online application.
14	While applying online application for the post, the candidates shall ensure that he/she fulfils the eligibility and other norms as mentioned above and that all the particulars furnished by him/her are correct in all respects. In case it is detected at any stage of recruitment that candidate does not fulfil the eligibility norms and/or that he/she has suppressed/twisted or truncated any materials facts, his/her candidature will stand cancelled. If any of these shortcomings is detected even after appointment, his/her appointment shall be liable to be terminated. Furnishing of wrong, incomplete and incorrect information would not only lead to disqualification but also liable for criminal prosecution.
<input type="checkbox"/> I Accept that I have gone through all the instructions	
<input type="button" value="Apply"/> <input type="button" value="Cancel"/>	
<input type="button" value="Already Applied"/> <input type="button" value="Go"/>	

- D. Applicants shall confirm that the “General Instructions” have been read by click check box “I Accept that I have gone through all the instructions” and click “Apply” Button to proceed for online application.
- E. Applicants shall ensure that they are submitting online application for post of Civil Judge.
- F. Applicants shall submit the correct “Personal Information”. Fields marked with “\*” mark are compulsory fields.

**PERSONAL INFORMATION**

Home		01/02/2018	
* fields are mandatory, Best viewed on Mozilla Firefox 16,Google Chrome 10 and higher versions			
RECRUITMENT FOR THE POST CIVIL JUDGES Notification No. CJR 1/2018 Last Date : 01/03/2018 Select Post: * CIVIL JUDGE			
<b>Personal Information</b>			
1. Name of the Applicant in full(as in X/SSLC Marks card).*	<input type="text" value=""/> (Max 50 Characters)		
2. Name of Father/Husband/Guardian:*	<input type="text" value="--Select--"/> (Max 50 Characters)		
3. Gender:*	<input type="radio"/> Male <input type="radio"/> Female <input type="radio"/> Others		
4. Date of Birth:*	Day <input type="text" value=""/> , Month <input type="text" value=""/> , Year <input type="text" value=""/> Age : <input type="text" value="0"/>		
Birth Details :	Birth Place: * <input type="text" value=""/>		
	State: * <input type="text" value="--Select--"/>		
	District: <input type="text" value="--Select--"/>		
	Taluk: <input type="text" value="--Select--"/>		
If not Karnataka State, Please Specify District and Taluk	District: <input type="text" value=""/> (Max 20 Characters)		
	Taluk: <input type="text" value=""/> (Max 20 Characters)		
5. Category Claimed:*	<input type="text" value="--Select--"/>		
	Certificate No. <input type="text" value=""/>	Date of Certificate:	<input type="text" value=""/>
6. Reservation :	<input type="checkbox"/> a). RURAL Date of Certificate: <input type="text" value=""/> Creamy Layer Certificate issue date: <input type="text" value=""/> (For GM candidates Only) (Must have certificate from 1st std to 10th std and mention only 10th std B.E.O issue date)		
Quota :	<input type="checkbox"/> b). Physically Challenged <input type="checkbox"/> One arm(OA) <input type="checkbox"/> One leg (OL) <input type="checkbox"/> both legs(BL)		
	<input type="checkbox"/> c). Kannada Medium Date of Certificate: <input type="text" value=""/> (Must have certificate from 1st std to 10th std and mention only 10th std B.E.O issue date)		
	<input type="checkbox"/> d). EX-Servicemen <input type="text" value=""/> (Number of Years of Service)		
7. Marital Status :*	<input checked="" type="radio"/> Married <input type="radio"/> UN-Married <input type="text" value="--Select--"/>		
8. Citizen :*	<input type="text" value="Indian"/>		

1. The Applicants shall enter the name as mentioned in “S.S.L.C” marks card.
2. The Applicants shall enter the name of Father, Husband or Guardian as applicable.
3. The Applicants shall select “Gender” correctly i.e., Male, Female or Others
4. Enter correct “Date of Birth” with Birth Place, State, District and Taluk.
5. The Applicants shall select the correct “Category” from the list i.e., GM-General Merit, SC-Scheduled Caste, ST-Scheduled Tribe, Category-I, Category-IIA, Category-IIB, Category-IIIA, Category-IIIB
6. The Applicants shall check the required ‘Quota’ under “Reservation”  
Rural, Physically Challenged, Kannada Medium, Ex-Serviceman
7. The Applicants shall enter correct “Marital Status” i.e., Married or Unmarried and further whether the Candidate is Divorced, Widowed or Judicially-Separated, One spouse if applicable.
8. The Applicants shall enter correct Citizenship details.

## CONTACT INFORMATION

9. The Applicants shall enter correct “Contact Information”  
The Applicants shall enter correct Present and Permanent Address i.e., Door No. / Street, Area, State, District, Taluk and Pincode. The candidates shall enter correct mobile number and valid email id if any.

Contact Information	
9. a) Present Address *	
Door No/Street/Place :	<input type="text"/>
Area :	<input type="text"/>
State: *	--Select--
District: *	--Select--
Taluk: *	--Select--
If not Karnataka State, Please Specify District and Taluk	
District:	<input type="text"/> (Max 20 Characters)
Taluk:	<input type="text"/> (Max 20 Characters)
PinCode: *	<input type="text"/>
b) Permanent Address	
Same as Present Address:	<input type="checkbox"/> NO
Door No/Street/Place :	<input type="text"/>
Area :	<input type="text"/>
State: *	--Select--
District: *	--Select--
Taluk: *	--Select--
If not Karnataka State, Please Specify District and Taluk	
District:	<input type="text"/> (Max 20 Characters)
Taluk:	<input type="text"/> (Max 20 Characters)
PinCode :	<input type="text"/>
10. a). Mobile No.: *	
b). Landline No.:	<input type="text"/>
11. E-MAIL: *	
	<input type="text"/>

10. The Candidates shall enter Mobile Number correctly and landline number if any
11. The Candidates shall enter correct and valid e-Mail ID.

### ENROLMENT INFORMATION

12. The Candidates shall enter correct “Enrolment Information”, if they applicable

Enrolment Information:

12. Enrolment Details:

a). Enrolment No:  (For Ex. KAR/123) Year:

b). Date of Enrolment:  (dd/MM/yyyy)

c). Date of Commencement of Practice:  (dd/MM/yyyy)

d). Place of Practice:

e). Nature of Practice:  (BOTH means Civil and Criminal)

13. Whether the Applicant is Employed in Government Department?:  Yes  No  
 If yes, give details  (No. of Years)  (Months)  
 Working in :  as on the date of Application  
 Date of NOC Certificate issued:  (dd/MM/yyyy)

14. Is there any Enquiry Pending / Contemplated / Ending with imposition of penalty against the Applicant before Government Department/Bar Council/ any other authority?:  Yes  No  
 If yes, give details   
 (Max 80 characters)

15. Whether the applicant is a practicing Advocate :  Yes  No  
 Practising in :  as on the date of Application

16. Whether the applicant had earlier applied for the post of Civil Judge or any other Judicial post?:  Yes  No  
 If yes, give details   
 (Max 80 characters)

17. Whether the applicant is /was a party to any Civil /Criminal Proceedings :  Yes  No  
 If yes, give details   
 (Max 150 characters)

I do hereby solemnly and sincerely affirm that the statement made and the information furnished above is true. Should it however be found that any information furnished herein is untrue in material particulars, I realise that I am liable to criminal prosecution and I am also agreeable to forego the claim for public services under the State Government.

13. If the Applicant is Employed in Government Department? Click “Yes” or “No”, if yes give details as sought.
14. Is there any Enquiry Pending/ Contemplated/Ending with imposition of penalty against Applicant before Government Department / Bar Council/ any other authority? Click “Yes” or “No”, if yes give as sought.

15. If the Applicant is a practicing Advocate? Click “Yes” or “No”, if yes give details as sought.
  16. If the Applicant had earlier applied for the post of Civil Judge or any other Judicial post? Click “Yes” or “No”, if yes give details as sought.
  17. If the Applicant is a party to any Civil or Criminal Proceedings in any of the Court, details shall be submitted.
- G. The Applicants shall confirm the information submitted by checking the acceptance clause as shown in below screen. The candidates shall click on “Preview” button to proceed further.

After clicking “Preview” button, the following screen showing the candidate details would be displayed.

Further the Candidates shall enter the captcha and shall confirm the details. Click on “Save & Continue” button to proceed further or click on “Edit” button to modify the details as shown in above screen. Further changes / modifications cannot be done once the ‘OK’ button is clicked as shown in the below screen.

The Candidates shall note down the “Reference Number” generated and enter the OTP (One Time password) received. After entering OTP click on “Submit” button to proceed further.

## **EDUCATIONAL INFORMATION**

Applicants shall enter correct Educational Information.

Applicants shall enter the S.S.L.C or equivalent mark details.

Click on “ADD” button to add next education details. Click on “DELETE” button to remove the education details.

## 18. Educational Information

### Guidelines for Qualification Details X/SSLC Qualification

In case of Marks in Grade System, Maximum SGPA, Obtain SGPA and Enter CGPA Grade points is Compulsory.

a. X/SSLC Marks should be entered compulsorily..

Qualification	---Select---
Board	
Is your qualification marks card issued in grade points (CGPA)? * <input type="radio"/> Yes <input checked="" type="radio"/> No	
Year of Passing	---Select---
Maximum Marks	
Obtained Marks	
<b>Add</b>	

**Note: Marks obtained in X/SSLC shall be furnished, Otherwise Application stands disqualified..**

### Standard Details

Qualification	Board	Year of Passing	Maximum Marks	Obtained Marks	Percentage	Click to delete
X Std/S.S.L.C	KSBBE	2001	625	452.00	72.32	<b>Delete</b>

Applicants shall enter the Degree mark details as Law 3yrs or Law 5yrs.

Click on “ADD” button to add next education details. Click on “DELETE” button to remove the education details.

### Degree details

1]. Qualification	Law-3 Yrs		
2]. University	BENGALURU		
3]. Total No. of semesters or years	<input checked="" type="radio"/> SEM <input type="radio"/> YEAR		
4]. Is your qualification marks card issued in grade points? *	<input type="radio"/> Yes <input checked="" type="radio"/> No		
Year of Passing (Sem/Year)	Maximum Marks	Obtained Marks	click to Add
---Select---	---Select---		<b>Add</b>

**Degree in L.L.B Marks should enter of All(semesters/years) wise.(Mandatory).**

### Degree Details

1]. Qualification:	Law-3 Yrs				
2]. University:	BENGALURU				
Year of Passing	(Sem/Year)	Max.Marks	Obtained Marks	percentage	Click to delete
2003	1 sem	1000	625.00	62.5	<b>Delete</b>
2003	2 sem	1000	625.00	62.5	<b>Delete</b>
2003	3 sem	1000	625.00	62.5	<b>Delete</b>
2003	4 sem	1000	625.00	62.5	<b>Delete</b>
2003	5 sem	1000	625.00	62.5	<b>Delete</b>
2003	6 sem	1000	625.00	62.5	<b>Delete</b>
Total No of Sem/Year:		6			

**Save & Continue**

**Preview**

Click on “Save & Continue” button to proceed further.

## PHOTO and SIGNATURE UPLOAD

Applicants shall confirm that the Passport size Photo and Signature does not exceed 50 kb.

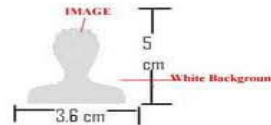
### 19. Photo and Signature Upload

#### Guidelines for scanning and Upload of Photograph and Signature

**File Upload Use Browse 'Mozilla FireFox 16'/'Google chrome 10' and higher version, Please Note 'Internet Explorer' does not support to upload**

#### Photograph Image (JPG Format).

- a. Photograph must be a recent passport style colour picture.
- b. Make sure that the picture is in colour, taken against a light-coloured, preferably white, background.
- c. Look straight at the camera with a relaxed face.
- d. If the picture is taken on a sunny day, have the sun behind you, or place yourself in the shade, so that you are not squinting and there are no harsh shadows
- e. If you have to use flash, ensure there's no 'red-eye'
- f. If you wear glasses make sure that there are no reflections and your eyes can be clearly seen.
- g. Caps, hats and dark glasses are not acceptable. Religious headwear is allowed but it must not cover your face.
- h. Allowed Photo Size  $\blacklozenge$  3.5 cm x 5 cm and stored in (\*.jpg) format on local machine only.



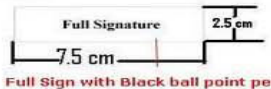
i. Size of file should be between 25kb-50kb

j. Ensure that the size of the scanned image is not more than 50KB. If the size of the file is more than 50 KB, then adjust the settings of the scanner such as the DPI resolution, no. of colours etc., during the process of scanning.

**For Photo Upload:** Select 'Photo Passport Size' in the the Dropdown, Browse your photo file & Click on Upload button

#### Signature Image (JPG Format).

- a. The applicant has to sign on white paper with Black Ball point pen.
- b. The signature must be signed only by the applicant and not by any other person.
- c. The signature will be used to put on the Hall Ticket, attendance sheet and wherever necessary.
- d. If the Applicant's signature on the answer script, at the time of the examination, does not match the signature on the Hall Ticket, the applicant will be disqualified.
- e. Dimensions 7.5 cm x 2.5cm (preferred) and stored in (\*.jpg) format on local machine only.
- f. Size of file should be between ( 10KB  $\blacklozenge$  25KB)
- g. Ensure that the size of the scanned image is not more than 25KB



**For Signature Upload:** Select 'Applicant Signature' in the the Dropdown, Browse your signature file & Click on Upload button

**List of the positions of Photograph are not Accepted as shown below. If You uploaded, Your Application will be rejected.**



**PRESS ctrl+F5 KEY TO REFRESH AND LOAD IMGAEs.**

Photo Passport Size:   No files selected.

(Max. File Size 50kB )

Applicant Signature:   No files selected.

(Max. File Size 25kB )

Upload

Upload

Preview

Back



**For Signature Upload:** Select 'Applicant Signature' in the the Dropdown, Browse your signature file & Click on Upload button

**Photo Passport Size:** Photo Passport Size ▾ Browse... No files selected. **Upload**

(Max. File Size 50kB )

**Applicant Signature:** Applicant Signature ▾ Browse... No files selected. **Upload**

(Max. File Size 50kB )

Click on “Browse...” button to select the photo and signature and click on “Upload” button to upload the photo and signature.

I hereby declare that the above information is true to the best of my knowledge and information.

**Submit** **Preview** **Back**

The Applicants shall declare that the information submitted is correct by clicking as shown in above screen. Click on “**Submit**” button to complete the online application process.

Applicants shall note down the “APPLICATION NUMBER”, Click on “Print” button to print the application submitted.

### For Already Applied Application

If the Applicant have to make changes in Educational, Computer knowledge, Mode of the payment and Upload Photo & signature, then click

**Already Applied** **Go** Button

**Already Applied** **Close**

Ref. Application No. :

Enter the text as shown in the image\*

**Modify and Re-print**

Then click on **Modify and Re-print** button.